

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

C.P. No. 4/2016
O.A. No. 3144/2015

New Delhi, this the 11th day of August, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Sushil Kumar
SE (Civil)
Aged about 54 years,
S/o Sh. Vijay Singh,
R/o B-713, MIG, DDA Flats,
East of Loni Road,
Delhi 110 093. ... Applicant.

(By Advocate : Shri M.D. Jangra for Shri M.K. Bhardwaj)

Versus

1. Shri Amit Yadav,
Commissioner
East Delhi Municipal Corporation,
Patpar Ganj Industrial Area,
Delhi.
2. Smt. Mamta Gaur,
Addl. Dy. Commissioner (Engg.),
East Delhi Municipal Corporation,
Patpar Ganj Industrial Area,
Delhi.
3. Shri Mahipal Singh,
Director of Vigilance
East Delhi Municipal Corporation,
Patpar Ganj Industrial Area,
Delhi.

(By Advocate: Ms. Sangita Rai with Shri Pradeep Singh Tomar)

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Learned counsel for the respondents has placed through the reply of the respondents order dated 21.03.2016, by which they have treated the period of the applicant w.e.f. 30.09.2011 to 29.11.2011 as spent on duty for all intents and purposes.

2. The CP has, therefore, become infructuous. The same is accordingly closed. Notices are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/